

to those six Members as a token of appreciation for continuing with full attendance. These are Shri Rakesh Sinha, Dr. L. Hanumanthaiah, Shri Ravi Prakash Verma, Shri Akhilesh Prasad Singh, Shri P. Wilson and Dr. Sasmit Patra.

In view of the facts cited earlier, I would like to reiterate my appeal to leaders of all parties, floor leaders and Members to ensure better attendance in the meetings of Parliamentary Committees so that they do justice to the mandate with which they have been conceived. This warrants qualitative and quantitative improvement.

I wish that the Secretariat makes available to all the Members details of each Party and each Member. I have no problem in passing on that information to the Media. The purpose is to reach the people because getting elected to the House and not attending even one meeting is really unfortunate. This has to be taken seriously by all the Parties concerned.

I join you all in looking forward to a meaningful and productive second part of the Budget Session. I have started this to bring in more accountability and transparency in the system so that we can improve our functioning. Thank you all. Now Papers to be laid on the Table.

PAPERS LAID ON TABLE

Notification of the Ministry of Mines

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, a copy (in English and Hindi) of the Ministry of Mines, Notification No. G.S.R. 864 (E), dated the 20th November, 2019, notifying certain entities for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.

[Placed in Library. *See* No. L.T. 2147/17/20]

Reports and Accounts (2016-17) of NYKS, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2156/17/20]

Reports and Accounts (2018-19) of NEPA Limited, Nepanagar, Madhya Pradesh and M/s Bridge and Roof Co. (India) Limited, Kolkata respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Seventy-second Annual Report and Accounts of the NEPA A Limited, Nepanagar, Madhya Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 2130/17/20]

- (ii) (a) Annual Report and Accounts of the M/s Bridge and Roof Co. (India) Limited, Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above. [Placed in Library. See No. L.T. 2129/17/20]

Reports and Accounts (2018-19) of CPCB, Delhi and GBPIHED, Almora, Uttarakhand respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST
AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, I lay on the Table:—